

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:3731
ANSWERED ON:19.03.2015
RURAL WATER SUPPLY
Reddy,Kotha Prabhakar

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has any proposal to build Water Grid under rural water supply scheme in the country including Telangana State;
- (b) if so, the details thereof;
- (c) the details of the Water Grids that were already set up in the country, Statewise; and
- (d) the funds allocated/released and spent by the State Governments in this regard, State- wise?

Answer

MINISTER OF STATE FOR DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV)

(a) and (b). Rural Drinking Water Supply is a state subject. The Ministry of Drinking Water and Sanitation supplements the efforts of the State Governments with technical and financial assistance in their efforts for providing safe drinking water in adequate quantity to the rural population through the centrally sponsored National Rural Drinking Water Programme (NRDWP).

Under the NRDWP, the State Governments are vested with the powers to plan, execute and implement drinking water supply schemes. As reported by the State of Telangana during the Annual Action Plan (AAP) meeting this year the State has planned to construct a rural water supply grid to ensure safe and sustainable drinking water supply through perennial surface water sources of river basins of Godavari and Krishna. 25,139 rural habitations with a rural population of 299 lakhs and 67 municipal corporations and other urban areas with a population of 199 lakhs are intended to be covered under the scheme. The tentative outlay is Rs. 42,473 crores and the project is likely to be completed in four years. The State Government has constituted Telangana Drinking Water Supply Project Corporation (TDWSP) to implement the project and has made provision of Rs. 2000 crores in the State Budget for the year 2014-15.

The State Government of Telangana has requested for financial assistance in this regard from the Ministry. The Ministry has replied that as the financial resources under the NRDWP are limited the State may consider seeking additional financial assistance from the external funding institutions like Japan International Cooperation Agency (JICA) or World Bank.

(c) and (d). Under the NRDWP, the State Governments are vested with the powers to plan, execute and implement drinking water supply schemes and are free to take up any type of scheme to provide drinking water to the rural population. As per the information available in the Ministry only the State of Gujarat has constructed Water Grid to provide drinking water supply to the rural population using the State resources and funds provided under NRDWP.